

September 03, 2019

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022-2266 0502

## Bidar Mahila Urban Co-operative Bank Ltd., Bidar - Extension of All Inclusive Directions under Section 35A of the Banking Regulation Act, 1949(AACS)

It is hereby notified for information of public that the Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of Directive dated February 21, 2019, issued to Bidar Mahila Urban Co-operative Bank Ltd., Bidar, Karnataka.

Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub section (1) of Section 35A of the Banking Regulation Act, 1949 (As Applicable to Cooperative Societies), hereby directs that the Directive dated February 21, 2019, issued to Bidar Mahila Urban Co-operative Bank Ltd., the validity of which is up to August 31, 2019 shall continue to apply to the bank for a further period of six months from September 01, 2019 to February 29, 2020 subject to review.

Other terms and conditions of the directive under reference shall remain unchanged. The issue of the above Directions by the RBI should not per se be construed as cancellation of banking licence by RBI. The bank will continue to undertake banking business with restrictions till its financial position improves. The Reserve Bank may consider modifications of these Directions depending upon circumstances.

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Yogesh Dayal Chief General Manager